

CITY CIVIL COURT MUMBAI				
IN THE COURT OF HHJ Shri C.V. Marathe				
COURT 4 ADDL SESSIONS JUDGE				
CIVIL CAUSE LIST DATED 23-09-2020				
SR.NO.	SUIT NO	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	101512/2016	Nandlal K. Punjabi Vs 1.Vanita Srichand Rohira 2.Philip Capital India Pvt. Ltd.	Vivek Sharma	FRAMING ISSUES
2	101936/2016	Mr. Angad Yadav Vs 1.Mr. Somti Yadav 2.M/s. Omkar Realotrs and Developers Pvt. Ltd.	Mr. Mishra	FRAMING ISSUES
3	106092/2007	CHANDRASHEKHAR ACHYUUT MULYE AND ANR Vs VIJAY HARISHCHANDRA POWALE	SURESH DUBEY JADHAV AND J K JADHAV	K K FOR TAKING STEPS
4	100957/2014	SMT.BHOLADEVI KANILAL @ KANHAIYALAL SONAR Vs 1.MAHESH JAWAHARLAL SONAR 2. NILESH JAWAHARLAL SONAR	K.M. KADAM	FOR TAKING STEPS
5	100194/2017	Mrs. Sonal Himanshu Gokani Vs 1.Mr. Sunil Mahendrakumar Mehta 2.Mr. Anand Dineshkumar Mehta 3.Mr. Ramesh Chimanlal Mehta and ors.	Manish S. Diwadkar	FOR TAKING STEPS